

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 11/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/16/ (IB)/2017  
NAME OF THE PETITIONER(S) : TEMPUS INFRA PROJECTS PVT LTD  
NAME OF THE RESPONDENT(S) : ORGADAM CITY DEVELOPERS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	P. S. RISHIKESH	Petitioner - counsel	1-1/10/17
2.	M. RATHINAKUMAR	Respondent - PCS	M. Rathi

ORDER

Counsel representing both the parties are present. Both the parties are making efforts to settle the matter and talks are in progress. At request of both the Counsels, time is extended for making final submissions. Put up on 22.08.2017 at 10.30 A.M.

(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)